

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4390**

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

SOCIO ECONOMIC AND CASTE CENSUS

4390. SHRIMATI SUMALATHA AMBAREESH:

SHRI D.K.SURESH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Socio Economic and Caste Census (SECC) 2011 was conducted and the raw caste data has been handed over to the Ministry of Social Justice and Empowerment for classification and categorization of the same;**
- (b) if so, the details thereof;**
- (c) whether the Government has completed the classification and categorization of the raw caste data; and**
- (d) if so, the details thereof along with the major findings of the data, State-wise;**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) & (b) : Socio Economic and Caste Census (SECC) 2011 was conducted by the Ministry of Rural Development (MoRD) and the then Ministry of Housing and Urban Poverty Alleviation (HUPA) in rural and urban areas respectively. The SECC 2011 data excluding the caste data have been finalized and published by MoRD and HUPA. The Office of the Registrar General, India had provided logistics and technical support in conducting the SECC-2011. The raw caste data has been provided to the Ministry of Social Justice and Empowerment (MoSJE) for classification and categorization of the data.

(c) & (d): As informed by MoSJE, there is no proposal to classify and categorize the raw caste data.
